

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

TA No. 61/417/2020
MA No.61/622/2020
WPC No.616/2020

Wednesday, this the 26th day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Rama Kumari, age 59 years,
W/o Late Shri Kuldeep Kumar Chanyal,
R/o H.No.115/B, Lane No.04, Sector 02
Anuradhapuram, Barnai,
Tehsil & District Jammu.

.....Petitioner

(Advocate: Mr. Priyanshu Sharma)

Versus

1. Indian Audit & Accounts Department, through Accountant General (Audit), Jammu & Kashmir, Jammu/Srinagar.
2. Accountant General (A&E)
Jammu & Kashmir, Jammu/Srinagar.
3. Senior Audit Officer (Admn),
Office of the Accountant General (Audit)
J&K, Jammu, 180001.

.....Respondents

(Advocate: Mr.Rajesh Thapa, DAG)

O R D E R (Oral)

Dr. Bhagwan Sahai, Member (A):

Learned counsel for the applicant submits that he does not want to pursue this TA and the same be dismissed as withdrawn.

2. In view of submission by learned counsel for the applicant, this TA is dismissed as withdrawn

(Rakesh Sagar Jain)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

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